

during the IV Plan. The number of new major/medium Schemes approved/cleared so far during the Fifth Plan is 235.

Irrigation is a State Subject and irrigation schemes are planned, and executed by the State Governments within their developmental Plans. In addition, minor schemes are also executed by the Panchayats and individuals. Minor Schemes generally require small outlays and are completed within 1—3 years. Major and Medium Schemes require large outlays and the programmes for their construction generally depend on the availability of funds, labour, construction material, land acquisition with consequential rehabilitation problems geology of the foundations of various structures etc. The schedules for their construction are, therefore, revised frequently depending on these factors and it is difficult to pin-point original schedule dates of completion. In case of most of the major projects started during the Fourth Plan period it was originally stipulated that these would be completed by the end of the Fifth Plan. On many of these projects the completion is likely to be delayed. As per present assessment, four of the major schemes started in the Fourth Plan period are expected to be completed by the end of the current Plan. In case of new schemes taken up during the Fifth Plan period so far, it is too early to predict whether there would be delay in their execution or not.

(d) The main reasons for delay in construction have been the non-availability of requisite funds and other necessary inputs resulting in long gestation period during which prices rise; inadequate investigations, change in scope and design during execution, land acquisition and rehabilitation problems etc.

**Cashewnut area of Kandarkottai**

5560. SHRI V. S. EIANCHEZHIAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government are aware of the importance of Kandarkottai in

Pudukottiah district as a cashewnut producing area;

(b) whether Government have proposals to promote, foster and encourage cashewnut processing industries in that area so as to utilise the considerable production of cashewnut and also to generate employment opportunities; and

(c) if so, the particulars in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) Yes, Sir. Cashew is grown in Kandarkottai area of Pudukottai district.

(b) Government have no proposal nor are they contemplating any increase in the processing industry, since there is already a very big gap between the installed processing capacity of cashewnuts and the availability of rawnuts for processing in the country.

(c) Does not arise.

**दिल्ली में अनधिकृत कालोनियां**

5561. श्री सतीश अग्रवाल : क्या निर्माण और आवास तथा पूर्ति और सुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में अनधिकृत कालोनियों के नाम क्या हैं और उन में से उनके द्वारा अधिकृत की गई कालोनियों के नाम क्या हैं ;

(ख) इन कालोनियों में, जिन्हें अधिकृत किया जा रहा है, मकान बनाने वाले निवासियों से सरकार द्वारा लिए जाने वाले प्रस्तावित शुल्क क्या हैं और कहां पर पानी तथा बस